

ITEM NO.3

COURT NO.1

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 4/2014 in Civil Appeal No(s). 828/2011

M/S CORAL CHEMICALS P.LTD.

Appellant(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(for directions and office report)

Date : 05/12/2014 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI

For Appellant(s) Mr. Mohan Lal Sharma, Adv.

For Respondent(s) Mr. Govind Goel, Adv.
Mr. Sanjay Kumar Yadav, Adv.
Mr. Ankit Goel, Adv.
Dr. Kailash Chand, Adv.

Mr. Alok Kumar, Adv.
Mr. Abhayveer Sharma, Adv.
Mr. Amit Kumar Dadhich, Adv.
Ms. Somya Yadava, Adv.
Ms. Naresh Bakshi, Adv.

Mr. Manjit Singh, AAG
Ms. Nupur Choudhary, Adv.
for Mr. Kamal Mohan Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List I.A.No.4/2014 along with the appeal.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Asstt.Registrar